

No. J-11017/7/2024-Judicial/ E.108719

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th January, 2026

ORDER

The President is pleased to accept the resignation of Shri Padmesh Mishra, Central Government Standing Counsel before High Court of Delhi with effect from 13.01.2026.

2. Consequently, the name of Shri Padmesh Mishra, Advocate figuring at serial number '04' in the list of this Department's Order No.J-11017/7/2024-Judicial dated 16.03.2024, stands omitted.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to LS/AS/JS in this Department.
3. PS to Shri Chetan Sharma, ASGI, High Court of Delhi.
4. The In-charge, Litigation (High Court) Section, New Delhi.
5. The Registrar, High Court of Delhi, New Delhi.
6. To be uploaded on www.legalaffairs.gov.in.
7. Sh. Padmesh Mishra, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge.
8. LIMBS Section for necessary action.
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



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